

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:3666

ANSWERED ON:19.04.2010

E-GOVERNANCE INITIATIVES

Balram Shri P.;Gandhi Shri Feroze Varun;Ponnam Shri Prabhakar;Shetkar Shri Suresh Kumar;Siricilla Shri Rajaiah

Will the Minister of PANCHAYATI RAJ be pleased to state:

the details,State-wise regarding implementation status of e-governance in smaller cities alongwith the funds allocated and spent for this purpose during the Eleventh Plan period in Panchayati Raj schemes?

Answer

MINISTER OF PANCHAYATI RAJ (Dr. C.P. JOSHI)

Ministry of Panchayati Raj has not allocated funds to any State/UT for e-governance during the Eleventh Plan period. However, as per information available, the following e-governance services are being offered by some States:

Name of State Services offered

1. Gujarat

(i) Land Records Computerization

(ii) Automated Certificate Issuance

(iii) Information Dissemination

2. Himachal Pradesh

(i) Land Records Computerization

(ii) Automated Certificate Issuance

(iii) Information Dissemination

(iv) Disbursement of Pension/Payments

3. Maharashtra

(i) Automated Certificate Issuance

4. Rajasthan

(i) Online FIR Facilities

(ii) Registration & Stamps

5. Tripura

(i) Automated Certificate Issuance